



भारतीय रिजर्व बैंक Reserve Bank of India  
संपदा विभाग Estate Department  
बैंगलूरु Bengaluru

**Radio Frequency Identification (RFID) based Fixed Asset Management Solution (FAMS) at Reserve Bank of India (RBI), Bengaluru's Main Office Premises (MOP) and Residential Colonies located at Bengaluru- Prebid Meeting - Minutes**

**E-Tender No: [RBI/Bangalore Regional Office/50/25-26/ET/771](#)**

The 'Pre-Bid Meeting' for the captioned work was conducted as per schedule at 11.00 AM, on January 27, 2026, at Meeting Room, 2<sup>nd</sup> Floor, Estate Department, Reserve Bank of India, Bengaluru. The following staff members of RBI and representatives of the prospective bidder were present during the pre-bid meeting:

(a) Details of Officials from RBI participated in the meeting:

Sl. No.	Name and designation of the RBI officials
1.	Shri Karan, Manager
2.	Shri Vijaya Bhaskar M, Assistant Manager
3.	Shri Sujit Joglekar, Assistant

(b) Details of bidder participant:

Sl. No.	Name of the prospective bidder	Name of the representative/s
1.	M/s. 3D Concept Analysis and Development (India) Private Limited.	Shri Sudhir Patil

The following queries / issues were raised / discussed during the pre-bid meeting. The clarifications given by the Bank with respect to each of these queries / issues are as follows:

S No	Query / Suggestion	Clarification/ Comment
1	Is there any provision for using methods such as zip ties for tagging assets?	No. Please refer to Sl. No. A- 1 & 2 of Section VII: Schedule of Quantities.
2	What are the locations specified for tagging activity?	The addresses and their details are indicated in Annexure 'F' - Details of addresses of RBI Bengaluru.

<b>S No</b>	<b>Query / Suggestion</b>	<b>Clarification/ Comment</b>
3.	Whether the charges for half-yearly reconciliation (June and December) are inclusive of addition/ replacement of new RFID tags.	Yes. Please refer to Sl. No. B- 7 of format of the price bid.

2. Further to above, the Department is in receipt of an email dated January 27, 2026, received from M/s M-Tech Innovations Ltd raising the following queries / issues. The clarifications by the Bank with respect to each of these queries / issues are as follows:

<b>S No.</b>	<b>Query / Suggestion</b>	<b>Clarification/ Comment</b>
1.	Whether the cost of Initial Tagging activity as mentioned in the price bid is per tag or lumpsum?	The cost of the initial tagging activity is lumpsum (inclusive of all taxes) for all assets indicated at Sl. No. A- 1 and 2 of price bid. The details are indicated at Sl. No. A-5 of Format of Price Bid.
2.	Please confirm the exact asset count currently available at the Bengaluru Main Office and Residential Colonies.	The details are as per Sl. No. A- 1 and 2 of Format of the price bid.

Note: Above amendments / clarifications are issued for information to all intending bidders. Minutes of the pre-bid meeting shall form part of the tender. All other parts of the tender document continue to remain unaltered. Submission of tenders shall be construed to be in conformity to the bid document and amendments/clarifications.

**The Regional Director  
Reserve Bank of India  
Bengaluru**